

# ORISSA HIGH COURT

## FILING REPORT AS ON :10/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000003/2023	THE DY. GENERAL MANAGER(ELECT.), ELECTRICAL AND VS M/S. MAA BHAI RABI TRADERS	ANINDYA KUMAR MISHRA VS NIPSOUL KUMAR MISHRA	// () //
2	ARBA/0000004/2023	CHIEF OPERATING OFFICER, SOUTHCO UTILITY (No. 1) VS DIRECTOR OF INDUSTRIES	NIPSOUL KUMAR MISHRA VS ANINDYA KUMAR MISHRA	// () //
3	ARBA/0000005/2023	CHIEF OPERATING OFFICER, SOUTHCO. VS DIRECTOR OF INDUSTRIES	ANINDYA KUMAR MISHRA VS ANINDYA KUMAR MISHRA	// () //
4	BLAPL/0001638/2023	NILAKANTHA RAULA @ R. NEELAKANTHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS RAMAKANTA PANDA	PARLAKHEMUNDI /237 /2022 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati ) GR/0000571/2022
5	BLAPL/0001639/2023	OM PRAKASH MOHANTY VS STATE OF ODISHA	RAMAKANTA PANDA VS ASUTOSH TRIPATHY	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000005/2023
6	BLAPL/0001640/2023	BASANTA KUMAR SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS RAJIB LOCHAN PATTNAIK	KHARABEL NAGAR P.S. /377 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0006614/2022
7	BLAPL/0001641/2023	A.RAMESH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS PITAMBAR JENA	M.V.79 /7 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000022/2023
8	BLAPL/0001642/2023	SANTANU NAIK VS STATE OF ODISHA	PITAMBAR JENA VS HRUDANANDA MOHAPATRA	GHATAGAON /47 /2020 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000002/2021
9	BLAPL/0001643/2023	SIBA MOHARANA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS SAURAV MOHANTY	GOP /13 /2023 J.M.F.C.,KONARK(Puri) GR/0000024/2023
10	BLAPL/0001644/2023	SUSHIL VERMA @ SUSHIL KUMAR VERMA VS STATE OF ODISHA	SAURAV MOHANTY VS SATYA NARAYAN MISHRA (4)	KHUNTUNI /153 /2022 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000138/2022
11	BLAPL/0001645/2023	PRATAP CHANDRA PADHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS SATYA NARAYAN MISHRA (4)	PIRAHAT P.S /109 /2022 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001876/2022

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12	BLAPL/0001646/2023	JAYADEV BARIHA VS STATE OF ODISHA	DIGAMBAR SETHI VS	BARGARH /547 /2022 () //
13	BLAPL/0001647/2023	RAJA BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL SADAR PS /944 /2022 () //
14	BLAPL/0001648/2023	KAILASH SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	MANAMUNDA /4 /2023 () //
15	BLAPL/0001649/2023	PRAKASH KUMAR BARIK @ NATU VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	/ /0 () //
16	BLAPL/0001650/2023	AKSHAYA BEHERA VS STATE OF ODISHA	MAHES DAS VS	AUL /496 /2022 () //
17	BLAPL/0001651/2023	BANAMALI HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /60 /2021 () //
18	BLAPL/0001652/2023	BALARAM SAHOO @ SILU VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KISHORENGAR /38 /2021 () //
19	BLAPL/0001653/2023	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	/ /0 () //
20	BLAPL/0001654/2023	RANJIT @ GHANA MOHANTA VS STATE OF ODISHA	MADAN MOHAN MOHANTA VS	JASHIPUR /184 /2022 () //
21	BLAPL/0001655/2023	DHAIAN BISWAL @ ANJAN KUMAR BISWAL VS STATE OF ODISHA	RAMDAS ACHARY VS	SATYABADI /275 /2022 () //
22	BLAPL/0001656/2023	RAHUL NAYAK @ BABUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
23	BLAPL/0001657/2023	ATIUR RAHEMAN @ SK. ATIFI ABDUL RAHMAN KHAN	KUSHINATH PATTANAIAK	NIALI /281 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001658/2023	DIPTI RANJAN BARAL	BRAHMANANDA TRIPATHY	NIMAPADA /419 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001659/2023	MANGALA CHARAN SAHU	BISWA RANJAN DAS	PATTAPUR (ASKA) /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001660/2023	NAKULA NAYAK	PITAMBAR JENA	AMBADOLA /61 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001661/2023	LAKHINDRA BHOI	DURLLABHA RANJAN MISHRA	BIRMAHARAJPUR /23 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001662/2023	G. SANTOSH KUMAR	MANORANJAN PADHY	INFOCITY PS /282 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001663/2023	RIHANA BIBI @ MANI DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /34 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001664/2023	G. FAKIR MOHAN @ FAKIR MOHAN REDDY	SIDHARTH PRASAD DAS	GOPALPUR /194 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001665/2023	KHUDRA PUJI @ KHUDRA PUNJI	SURYAKANTA DWIBEDI	BELPARA /58 /2010
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001666/2023	DIPU @ DEEPAK KUMAR PAL	AMITAV TRIPATHY	NAYAGARH /202 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001667/2023	GEDU @ AJAY KU. PANDA	RATIKANTA MOHAPATRA	SATYABADI /355 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001668/2023	BANA @ RABI NARAYAN PANDA	RATIKANTA MOHAPATRA	SATYABADI /355 /2022
		VS	VS	()

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35	BLAPL/0001669/2023	STATE OF ODISHA LITIL @ ARDHENDHU BIKASH MAHANTA VS	AMITAV TRIPATHY VS	// NAYAGARH /8 /2023 ()
36	BLAPL/0001670/2023	STATE OF ODISHA NUTAN NAIK VS	RAJIB LOCHAN PATNAIK VS	// TENTULIKHUNTI /194 /2022 ()
37	BLAPL/0001671/2023	STATE OF ODISHA SUSANTA KUMAR PRADHAN @ SUSANTA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /222 /2021 ()
38	BLAPL/0001672/2023	STATE OF ODISHA BABU SAHU @ BABI VS	BHABANI SANKAR DAS VS	// KODALA /248 /2016 ()
39	BLAPL/0001673/2023	STATE OF ODISHA JAGADISH MAJHI VS	SUSHANTA KUMAR JOSHI VS	// NARLA /248 /2022 ()
40	BLAPL/0001674/2023	STATE OF ODISHA NIZAMUDDI KHAN VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
41	BLAPL/0001675/2023	STATE OF ODISHA GANGA NAIK VS	ARUN KUMAR DAS (1) VS	// MOTANGA /11 /2023 ()
42	BLAPL/0001676/2023	STATE OF ODISHA SANATAN PRADHAN VS	JUGALA KISHORE PANDA VS	// BOUDH /38 /2023 ()
43	BLAPL/0001677/2023	STATE OF ODISHA HAKIM HAJARI NAYAK VS	AMULYA RATNA PANDA VS	// BELAGARH /46 /2022 ()
44	BLAPL/0001678/2023	STATE OF ODISHA BIMAL KUMAR VS	SURENDRA PRASAD BARIK VS	// CHANDRASEKHARPUR /324 /2021 ()
45	BLAPL/0001679/2023	STATE OF ODISHA HARISH KHAN VS	SK. ZAFARULLA VS	// PADMAPUR /40 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0001680/2023	ANIL SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MARSHAGHAI /35 /2023 () //
47	BLAPL/0001681/2023	SOURAV PASWAN @ SARAV @ RAJA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /23 /2022 () //
48	BLAPL/0001682/2023	BUTURU @ TANU NAIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	BONAI /121 /2020 () //
49	BLAPL/0001683/2023	ASHOK MEHER VS STATE OF ODISHA	SATYABRATA PANDA VS	ULLUNDA /19 /2022 () //
50	BLAPL/0001684/2023	GANESWAR BEHERA @ GANESH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA MODEL /46 /2023 () //
51	BLAPL/0001685/2023	DHRUBA MONDAL VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 () //
52	BLAPL/0001686/2023	BIJAY RAJAK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 () //
53	BLAPL/0001687/2023	RAJESH MAJUMDAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 () //
54	BLAPL/0001688/2023	RAJA @ BIRANCHI NAIK VS STATE OF ODISHA	NIRANJAN MAHARANA VS	DHENKANAL TOWN /224 /2017 () //
55	BLAPL/0001689/2023	DHRUBA CHARAN SARAF VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KHAPRAKHOL /16 /2023 () //
56	BLAPL/0001690/2023	OM PRAKASH PASI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /211 /2021 () //
57	BLAPL/0001691/2023	GOURI DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /34 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001692/2023	NAKULA MAHARATHI	PRAGNYA NANDA PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001693/2023	JAGABANDHU MOHANTY @ JAGA	BHAGABAT PRASAD RATH	MAHILA P.S.(BBSR) /13 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001694/2023	SIDHANTA PALA	SUCHIT KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001695/2023	DHRUBA CHARAN SARAF	AMIT PRASAD BOSE	KHAPRAKHOL /17 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001696/2023	HARIPADA DEY	SANJAY KUMAR MOHANTY (2)	SINGLA /68 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001697/2023	PAPINDRA SINGH	DIBYAJYOTI SAHOO	JHARSUGUDA /162 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001698/2023	PRASANTA MIRDHA @ KALIA	DIBYAJYOTI SAHOO	BRAJARAJNAGAR /190 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001699/2023	RINKU @ BIKASH PATTNAIK	DIBYAJYOTI SAHOO	JHARSUGUDA /245 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0001700/2023	JIBAN KUMAR KHUNTIA @ JIBAN KHUNTIA	LALITENDU BHUYAN	NANDIPADA /31 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0001701/2023	SAURAV PASWAN	KULDEEP MOHANTY	CHANDIPUR /21 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0001702/2023	SOHELA BIBI @ SWELEHA BEWA	AMULYA RATNA PANDA	SAHADEV KHUNTA /18 /2023
		VS	VS	()

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69	BLAPL/0001703/2023	STATE OF ODISHA GULASHAD VS	SHYAM MANOHAR VS	// MACHHKUND /36 /2021 ()
70	BLAPL/0001704/2023	STATE OF ODISHA KANDI NAYAK VS	SUMIT KUMAR MOHANTY VS	// / /0 ()
71	BLAPL/0001705/2023	STATE OF ODISHA BABLU NAIK @ BABUL NAYAK VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /447 /2022 ()
72	BLAPL/0001706/2023	STATE OF ODISHA ISWAR GOND VS	SANTOSH KUMAR MAHANTY VS	// KUNDEI /83 /2021 ()
73	BLAPL/0001707/2023	STATE OF ODISHA KISHORE KUMAR JENA VS	PRADEEP KUMAR KUNDU VS	// / /0 ()
74	BLAPL/0001708/2023	STATE OF ODISHA RAMAKANTA MALLICK VS	PRADEEP KUMAR KUNDU VS	// NIALI /278 /2022 ()
75	BLAPL/0001709/2023	STATE OF ODISHA RAM PRASAD DAS VS	PRABHU PRASANNA BEHERA VS	// JAGATPUR /544 /2022 ()
76	BLAPL/0001710/2023	STATE OF ODISHA ASHWINI KUMAR PATRA VS	AMRITESH MOHANTY VS	// / /0 ()
77	BLAPL/0001711/2023	REPUBLIC OF INDIA (CBI) HEMANTA NAYAK VS	SATYA RANJAN MULIA VS	// MARSHAGHAI /35 /2023 ()
78	BLAPL/0001712/2023	STATE OF ODISHA ASWINI DIGAL @ ASWIN DIGAL VS	SURYAKANTA DWIBEDI VS	// / /0 ()
79	BLAPL/0001713/2023	STATE OF ODISHA SANU KUMAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// RASOL /138 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0001714/2023	LOKANATH RAULA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 0 //
81	BLAPL/0001715/2023	SUKADEV SISA VS STATE OF ODISHA	BABITA SAHU VS	MACHHKUND /101 /2021 0 //
82	BLAPL/0001716/2023	PRASANTA KUMAR SAHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	LAXMISAGAR P.S. /295 /2022 0 //
83	BLAPL/0001717/2023	GANESH NAHAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	LAXMISAGAR P.S. /295 /2022 0 //
84	CMAPL/0000106/2023	SRI LINGARAJ MOHAPRABHU BIJE, BBSR. VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	ADV. VS	// 0 //
85	CMAPL/0000107/2023	BILASINI DEI VS SRI JAGANNATH JEW BIJE	ADV. VS	// 0 //
86	CMAPL/0000108/2023	TARANI CHARAN DASH VS CHIEF SECY.,G.A. DEPT.	ADV. VS	// 0 //
87	CMAPL/0000109/2023	MANJULA MEHER VS PRAMOD KUMAR MEHER	ADV. VS	// 0 //
88	CMAPL/0000110/2023	SARAT CHANDRA SAHOO VS PUNJAB NATIONAL BANK	BIBHUTI BHUSAN SWAIN VS	// 0 //
89	CMAPL/0000111/2023	UNION OF INDIA VS TASIL MINJA	ADV. VS	// 0 //
90	CMP/0000152/2023	CHANDRASEKHAR PANDA VS MAHENDRA MALLIK	SUKANTA KUMAR NAYAK VS	// 0 //
91	CMP/0000153/2023	DURGA CHARAN MANGARAJ	AMIT PRASAD BOSE	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CMP/0000154/2023	DILIP KUMAR MANGARAJ LINGARAJ JENA	BISHNU PRASAD PRADHAN	//
		VS	VS	0
93	CMP/0000155/2023	MUSI BARIK SUBALAYA KHETI	PRAMOD RANJAN BEHERA	//
		VS	VS	0
94	CMP/0000156/2023	SUMITRA MESWA DURGA CHARAN SINGH	AYODHYANATH LENKA	//
		VS	VS	0
95	CMP/0000157/2023	STATE OF ODISHA BANSIDHAR JENA	TUSAR KUMAR MISHRA	//
		VS	VS	0
96	CONTC/0000934/2023	JOGENDRA JENA SURYA KANTA NAYAK	ADV	//
		VS	VS	0
97	CONTC/0000935/2023	BINITA SENAPATI, D.E.O., BERHAMPUR GOPAL CHANDRA SAHOO	ADV	//
		VS	VS	0
98	CONTC/0000936/2023	ASHOK KUMAR MEENA, PRINCIPAL SECY., PR AND DW DEPT. BIJAYA KUMAR RANA	ADV.	//
		VS	VS	0
99	CONTC/0000937/2023	VIJAY KUMAR KULANGE, IAS NARAYAN CHANDRA ROUL	ADV.	//
		VS	VS	0
100	CONTC/0000938/2023	KAPILENDRA MISHRA, D.E.O., BHADRAK M/S RADHAKRUSHNA PUBLICATIONS, BBSR	SUDEEP KUMAR SARANGI	//
		VS	VS	0
101	CONTC/0000939/2023	RAGHURAM R. IYER, DIRECTOR OF TEXT BOOK PRODUCTION AND MARKETING, ORISSA, BBSR. MAMATA MOHAPATRA	ADV.	//
		VS	VS	0
102	CONTC/0000940/2023	SUSHANTA DAS HIMANSHU SHEKHAR SING	ADV.	//
		VS	VS	0

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103	CONTC/0000941/2023	DATTATRAYA BHAUSAHEB SHINDE, IAS RAMA CHANDRA SAHOO VS	ADV. VS	// // 0
104	CONTC/0000942/2023	ASWATHY S., COMMNR. CUM SECY., S AND ME DEPT. RATNAKAR JENA VS	ADV. VS	// // 0
105	CONTC/0000943/2023	ASWATHY S., I.A.S. NABAGHAN ROUT VS	ADV. VS	// // 0
106	CONTC/0000944/2023	ASWATHY S., I.A.S. FAJAL MAHANAND VS	ADV. VS	// // 0
107	CONTC/0000945/2023	ASWATHY S., I.A.S. UGRASEN KUMBHAR VS	ADV. VS	// // 0
108	CONTC/0000946/2023	ASWATHY S., I.A.S. PADMALOCHAN MAJHI VS	ADV. VS	// // 0
109	CONTC/0000947/2023	ASWATHY S., I.A.S. MINA KUMARI PATRA VS	ADV. VS	// // 0
110	CONTC/0000948/2023	BRUNDABAN SATAPATHY,OES I PREMANJALI BEHURA VS	ADV. VS	// // 0
111	CONTC/0000949/2023	PROF. DR. NIRMAL CHANDRA MOHAPATRA, DIRECTOR, REGIONAL SPINAL INJURY CENTRE SATYANARAYAN KANUNGO VS	adv. VS	// // 0
112	CONTC/0000950/2023	SUNIL BANSAL, D.G., HOME GUARD SHRIMATI KHUNTIA VS	SARAJANANDA MISRA VS	// // 0
113	CONTC/0000951/2023	AJAYA KUMAR MOHANTY MAHENDRA PRASAD NAYAK VS	ADV. VS	// // 0
		ASWATHY S., I.A.S.		//

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114	CONTC/0000952/2023	PRASANTA KUMAR GOCHAYAT VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
115	CONTC/0000953/2023	ABHAYA KUMAR BEHERA VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
116	CONTC/0000954/2023	SWARNALATA SAHOO VS SATYABRATA SAHU,IAS	adv. VS	// 0 //
117	CONTC/0000955/2023	BIJAYA KUMAR DAS VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
118	CONTC/0000956/2023	BIJAYA KUMAR SENAPATI VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
119	CONTC/0000957/2023	NATABAR MOHANTY VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
120	CONTC/0000958/2023	MASMITA MOHANTY VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
121	CONTC/0000959/2023	DEBENDRANATH BHOI VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
122	CONTC/0000960/2023	PRADIPTA KISHOR PANDA VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
123	CONTC/0000961/2023	SIBA PRASAD DAS VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
124	CONTC/0000962/2023	SRIKANTA ROUSTRAY VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
125	CONTC/0000963/2023	URMILLA KUMARI RATH	ADV.	//

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		VS	VS	0
		ASWATHY S.,IAS		//
126	CONTC/0000964/2023	MOTHER ABASIK BIDYALAYA, NAYAGARH	GANESH PRASAD MOHANTY	//
		VS	VS	0
		RABINDRANATH SAHOO,IAS		//
127	CONTC/0000965/2023	KHAPURIKACHHAR GAON GANARAJYA GRAM SABHA	COMMITTEE	//
		VS	VS	0
		DR.GAVALI PARAG HARSHAD,COLLECTOR AND D.M.,SUNDARGARH		//
128	CONTC/0000966/2023	SULATA SAHU	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
129	CONTC/0000967/2023	NILU CHARAN SWAIN	ADV	//
		VS	VS	0
		MS. ASWATHY S., I.A.S.		//
130	CONTC/0000968/2023	DAMBARU POLAI	ADV	//
		VS	VS	0
		MS.ASWATHY S., IAS		//
131	CONTC/0000969/2023	PRASANTA KUMAR SABAT	ADV	//
		VS	VS	0
		MS.ASWATHY S., IAS		//
132	CONTC/0000970/2023	HIMANSU SEKHAR DAS	ADV	//
		VS	VS	0
		MS.ASWATHY S., IAS		//
133	CONTC/0000971/2023	PRATIMA SAHOO	ADV	//
		VS	VS	0
		MS.ASWATHY S.,IAS		//
134	CONTC/0000972/2023	CHANDRA MOHAN SAHOO	ADV	//
		VS	VS	0
		ASWATHI S, I.A.S		//
135	CONTC/0000973/2023	BHIKARI CHARAN BARAL	ADV	//
		VS	VS	0
		SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M. DEPT.		//
136	CONTC/0000974/2023	SARAT CHANDRA NANDA	ADV	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0000975/2023	ASWATHI,I.A.S SARANGADHAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
138	CONTC/0000976/2023	ASWATHI S,I.A.S SIBA PRASAD PADHI VS	ADV VS	// // 0
139	CONTC/0000977/2023	MS.ASWATHY S., IAS ROSHAN ALI VS	ADV VS	// // 0
140	CONTC/0000978/2023	STATE SENTENCE REVIEW BOARD, ORISSA, BBSR. PRIYA RANJAN DASH VS	ADV VS	// // 0
141	CONTC/0000979/2023	DR.AVAYA KUMAR NAYAK, REGISTRAR, UTKAL UNIVERSITY ARABINDA TRIPATHY VS	ADV VS	// // 0
142	CONTC/0000980/2023	ASWATHI S,I.A.S SIBA SHANKAR MOHANTY VS	ADV VS	// // 0
143	CONTC/0000981/2023	DR.AVAYA KUMAR NAYAK, REGISTRAR, UTKAL UNIVERSITY LALIT MOHAN PATNAIK VS	ADV VS	// // 0
144	CONTC/0000982/2023	MS.ASWATHY S,I.A.S JAGANNATH DAS VS	ADV VS	// // 0
145	CONTC/0000983/2023	MS.ASWATHY S,I.A.S RANJIT KUMAR MUNI VS	ADV VS	// // 0
146	CONTC/0000984/2023	SN.ASWATHY,I.A.S RAJA KISHORE SINGH VS	ADV. VS	// // 0
147	CONTC/0000985/2023	PURNA CHANDRA RATH, SUPERINTENDENT ENGINEER, EASTERN CRICLE, CUTTACK 1 TAPAS KUMAR NAYAK VS	ADV. VS	// // 0
		SANJAY KUMAR SINGH,IAS		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0000986/2023	MANOJ KUMAR DAS VS SANJAY KUMAR SINGH,IAS	ADV. VS	// ()
149	CRLA/0000172/2023	PRAMOD KUMAR JANI @ PRAMOD JANI VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NUAGAON /29 /2021 () //
150	CRLA/0000173/2023	RAHUL BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /25 /2019 () //
151	CRLA/0000174/2023	SURESH MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	DERABIS /116 /2020 () //
152	CRLA/0000175/2023	AVNEESH NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BOLANGIR TOWN /13 /2021 () //
153	CRLA/0000176/2023	KIA MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /55 /2020 () //
154	CRLA/0000177/2023	SRIBALLABHA PRASAD NAYAK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	PALLAHARA /34 /2013 () //
155	CRLA/0000178/2023	RAJESH @ RAJUSH GUDIA VS STATE OF ODISHA	BISWAJIT NAYAK VS	LATHIKATA /31 /2015 () //
156	CRLA/0000179/2023	PUKU @ UJJWAL LAKRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	LATHIKATA /31 /2015 () //
157	CRLA/0000180/2023	KANHA @ ANTARYAMI SAHU VS STATE OF ODISHA	PRASANNA KUMAR SAMANTRA VS	TUSRA /192 /2017 () //
158	CRLA/0000181/2023	AMIYA MOHANTY @ NIKIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHANJANAGAR /49 /2021 () //
159	CRLA/0000182/2023	KARUNAKAR MOHANTY @ THULU MOHANTY	SURYAKANTA DWIBEDI	BADSAHI /268 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMA/000048/2023	STATE OF ODISHA BHARAT BHUSAN JOSHI	PRASHANTA KUMAR NAYAK	// LANJIGARH /30 /2014
		VS	VS	()
161	CRLMA/000049/2023	STATE OF ODISHA MITU@ MITUA PATRA	ADV.	// BANAPUR P.S. /28 /2021
		VS	VS	()
162	CRLMC/0000765/2023	STATE OF ODISHA SARANGA JENA	ASUTOSH TRIPATHY	// INDUASTRIAL,NISA /143 /2015
		VS	VS	()
163	CRLMC/0000766/2023	STATE OF ODISHA HARIHAR SAHU	LAXMAN PRADHAN	// / /0
		VS	VS	()
164	CRLMC/0000767/2023	STATE OF ODISHA KHETRAMOHAN MOHANTA	DAYANIDHI MOHANTY	// / /0
		VS	VS	()
165	CRLMC/0000768/2023	STATE OF ODISHA AKSHAYA KUMAR NAIK	BIJAYA KUMAR BEHERA 1	// BARKOTE /265 /2021
		VS	VS	()
166	CRLMC/0000769/2023	STATE OF ODISHA SK.AKHTAR	JAYANTA KUMAR MAJHI	// SAHADEV KHUNTA /20 /2014
		VS	VS	()
167	CRLMC/0000770/2023	STATE OF ODISHA KAMAL PADHI @ PADHY	HEMANT KUMAR MUND	// BHUBANESWAR VIGILANCE /27 /2000
		VS	VS	()
168	CRLMC/0000771/2023	STATE OF ODISHA(VIG.) GOUTAM KABAT	KIRTAN DANG	// LOISINGHA(BOLANGIR) /214 /2021
		VS	VS	()
169	CRLMC/0000772/2023	STATE OF ODISHA SRIKANTA MOHARANA	SAROJ KUMAR DASH	// DHENKANAL SADAR /95 /2017
		VS	VS	()
170	CRLMC/0000773/2023	STATE OF ODISHA KARTIK SAHU	JAYANTA KUMAR MAJHI	// /131 /2022
		VS	VS	()

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**FILING REPORT AS ON :10/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0000774/2023	STATE OF ODISHA SAMIR DALEI @ SAMEER DALEI VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /364 /2018 ()
172	CRLMC/0000775/2023	STATE OF ODISHA BANAMALI SAHOO VS	SIDHARTHA MISHRA VS	// TIRTOL /502 /2022 ()
173	CRLMC/0000776/2023	STATE OF ODISHA JAGAT JIBAN PRASAD @ BABU BHAGAT VS	SAROJ MOHARANA VS	// CANTONMENT ROAD /44 /2020 ()
174	CRLMC/0000777/2023	STATE OF ODISHA JAHID KHAN@SAYAD ZAHID VS	SUNIL KUMAR PANDA VS	// CHARMAL /115 /2021 ()
175	CRLMC/0000778/2023	STATE OF ODISHA MUKUNDA MALIK VS	SUNIL KUMAR PANDA VS	// DHENKANAL SADAR /649 /2022 ()
176	CRLMC/0000779/2023	STATE OF ODISHA SIBUNA DASH@SOUMYA RANJAN DASH VS	SUBHA NARAYAN DAS VS	// KANDARPUR /238 /2022 ()
177	CRLMC/0000780/2023	STATE OF ODISHA MANAS SETHY VS	SATYABRATA MOHANTY 1 VS	// PARADEEP LOCK /27 /2023 ()
178	CRLMC/0000781/2023	STATE OF ODISHA MITA@SUKANT KUMAR CHAMPATI VS	SAMBEET PATTANAYAK VS	// DELANGA /89 /2018 ()
179	CRLMC/0000782/2023	STATE OF ODISHA SARADA PRASAD JENA VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /87 /2023 ()
180	CRLMC/0000783/2023	STATE OF ODISHA SANTOSH KUMAR BARIK VS	TRILOCHAN NANDA VS	// MARKAT NAGAR /4 /2019 ()
181	CRLMC/0000784/2023	STATE OF ODISHA SHREEDHAR DEV VS	MANASN CHAND VS	// AIRPORT /371 /2022 ()
		STATE OF ODISHA		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	CRLMC/0000785/2023	DINANTH SAHU VS STATE OF ODISHA	SATYAPADA SHARMA VS	TANGARPALI /187 /2020 () //
183	CRLMC/0000786/2023	BARUN THANAPATI VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /21 /2010 () //
184	CRLMC/0000787/2023	SK.QAYAM VS RAZIA TABASUM	BISWARANJAN DALAI VS	/ /0 () //
185	CRLMC/0000788/2023	SATYA RANJAN SAHOO VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BRAHMAGIRI /79 /2020 () //
186	CRLMC/0000789/2023	NILAMBAR DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	GONDIA /284 /2022 () //
187	CRLMC/0000790/2023	AKSHYA PANDA@AKSHAYA KUMAR PANDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BOUDH /199 /2015 () //
188	CRLMC/0000791/2023	CHANDIA @ BIJAY KUMAR RAY VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	AUL /16 /2013 () //
189	CRLMP/0000277/2023	PRAMOD KUMAR NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 () //
190	CRLMP/0000278/2023	BIDYADHAR BHOL VS STATE OF ODISHA	AUROVINDA MOHANTY VS	/ /0 () //
191	CRLMP/0000279/2023	SAMARJIT NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
192	CRLMP/0000280/2023	PRATAP KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
193	CRLMP/0000281/2023	DHANESWAR DAS	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0000282/2023	GANESH BARIK	KSHIROD KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0000283/2023	CHITARANJAN KAMILA	MANORANJAN PADHI	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
196	CRLMP/0000284/2023	CHAMPESWAR BHUE	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0000285/2023	PRASANTA KUMAR SAHU	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0000286/2023	DAITARY SEKHAR DEO	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0000287/2023	DOLAMANI PADHAN	ALOK KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0000288/2023	SANATAN PANDA	NIRANJAN LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0000289/2023	SUSAMA ROUT	ASISH KUMAR RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0000290/2023	KUMAR PARIDA	RAKESH KUMAR SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0000291/2023	MAMATA RANI PANDA	SANJAY KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0000292/2023	LILI JENA	SHRADHASHREE ROUSTRAY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0000293/2023	SUPERINTENDENT OF POLICE, CUTTACK JHUMPA BEHERA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// //0 ()
206	CRLMP/0000294/2023	PRIYADARSHINI MOHANTY VS STATE OF ODISHA	MANORANJAN PADHI VS	// //0 ()
207	CRLMP/0000295/2023	SUBHASHMITA DAS VS INSPECTOR -IN-CHARGE, TANGI POLICE STATION, CUTTACK	SURYA NARAYAN MISHRA VS	// //0 ()
208	CRLMP/0000296/2023	PRADEEP KUMAR MOHANTY @ BULU VS BABITA PATTNAIK	DEBASNAN DAS VS	// //0 ()
209	CRLREV/0000070/2023	DADA PULLA RAO VS REPUBLIC OF INDIA	SUJATA JENA VS	JEYPORE TOWN /75 /2013 () //
210	CRLREV/0000071/2023	REPUBLIC OF INDIA (CBI) VS SUBARNA NAIK	SARTHAK NAYAK VS	//0 () //
211	CRLREV/0000072/2023	NARMADA PARIDA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BASUDEVPUR /492 /2022 () //
212	CRLREV/0000073/2023	SIBARAM GANTHIA VS MOTIMALA @ ANJALI MALLA	SATYA RANJAN MULIA VS	//0 () //
213	ITA/0000036/2023	PRINCIPAL COMM. OF INCOME TAX-1 VS M/S ODISHA POWER GENERATION CORP. LTD	TUSHAR KANTI SATAPATHY,SR.S.C (I.T) VS	// () //
214	ITA/0000037/2023	PRINCIPAL COMM. OF INCOME TAX-1 VS M/S. ODISHA POWER GENERATION CORPN. LTD	TUSHAR KANTI SATAPATHY, SR.S.C. (INCOME TAX) VS	// () //
215	JCRLA/0000007/2023	ANKURA BIRUA VS STATE OF ODISHA	ADV. VS	ANANDAPUR /178 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	JCRLA/000008/2023	PAPUN @ MANOJ SAHOO VS STATE OF ODISHA	ADV. VS	HARICHANDANPUR /19 /2016 () //
217	JCRLA/000009/2023	SANDHYA NAG VS STATE OF ODISHA	ADV. VS	DHARUADIHI /71 /2019 () //
218	MACA/0000104/2023	MANAGER (LEGAL), ICICI LOMBARD G.I.CO. LTD. VS GHANASHYAM MAHAKUD	G.P DUTTA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000229/2017
219	MACA/0000105/2023	THE DY. MANAGER, M/S. ORIENTAL INSURANCE CO. VS BRAJESWARI BHOSAGAR	PRASANTA KUMAR MAHALI VS	// () //
220	MACA/0000106/2023	ADITYA BEHERA VS DILLIP KUMAR MOHANTY	BISWAJIT MOHANTY VS	// () //
221	MACA/0000107/2023	KAIN BHOI VS SOUTH INDIA TRANSPORT AGENCY	BISWAJIT MOHANTY VS	// () //
222	MATA/0000049/2023	SAKTI PRASAD MUDULI VS SUKHALATA MUDULI	ASHOK DAS VS	// () //
223	MATA/0000050/2023	JAY PRAKASH XAXA VS LILY SUJATA SHANTI EKKA	ABHISHEK MOHANTY VS	// () //
224	RPFAM/0000040/2023	DR. DIBYA DARSHINI DAS VS DHARMENDRA BHUTIA	MANOJ KUMAR PANDA VS	// () //
225	RPFAM/0000041/2023	SANJUKTA KUMARI SATAPATHY @ PANDA VS DEVI PRASAD PANDA	DIPTI RANJAN BHOKTA VS	// () //
226	RPFAM/0000042/2023	GOLDY RANI ROUT VS SUJIT KUMAR SAHOO	PANCHANAN PANIGRAHI VS	// () //
227	RPFAM/0000043/2023	RAJENDRA NAIK @ RAJENDRA NATH NAIK	RABI NARAYAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	RSA/000051/2023	JANANI NAIK ARNAPURNA BARIK	BANSHIDHAR BAUG	//
		VS	VS	0
229	RSA/000052/2023	DEBENDRA BARIK NITAI SIKARI	TUSAR KUMAR MISHRA	//
		VS	VS	0
230	RSA/000053/2023	SAMARJIT HALDAR RAJENDRA PRADHAN	SANGRAMJIT PANDA	//
		VS	VS	0
		CHHABILA PRADHAN @ CHHABI DEBI PRADHAN		//
231	RVWPET/000037/2023	UNION OF INDIA	SANJIB SWAIN,SR. PANEL COUNSEL	//
		VS	VS	0
		K. LALITENDUKUMAR		//
232	TRP(C)/000063/2023	SUBHASHREE MAJHI	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		DEEPAK KUMAR BEHERA		//
233	TRPCRL/000011/2023	AJAY KUMAR SAHU	SIDDHARTH GOUTAM DAS	//0
		VS	VS	0
		SASMITA SAHOO		//
234	TRPCRL/000012/2023	MAMATA MANJAR MRIDHA	RAMESH AGARWAL	BARGARH /336 /2021
		VS	VS	0
		SANTOSH KAMPA		//
235	WA/0000200/2023	STATE OF ODISHA	AJAYA KUMAR NANDA, A.G.A.	//
		VS	VS	0
		NARSINGH BEHERA		//
236	WA/0000201/2023	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C. (S AND ME)	//
		VS	VS	0
		BALAY KUMAR JENA		//
237	WA/0000202/2023	STATE OF ODISHA	SANDEEP PARIDA, SR. S.C. (S AND ME)	//
		VS	VS	0
		ABHAY KUMAR KHILAR		//
238	WA/0000203/2023	STATE OF ODISHA	SANDEEP PARIDA,SR S.C.(S AND ME)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WA/0000204/2023	PRANAB KUMAR SING SASHIKANTA DAS VS	RAMA CHANDRA MOHANTY VS	// // ()
240	WA/0000205/2023	JAYASHREE DASH STATE OF ODISHA VS	SANDEEP PARIDA, SR S.C.(S AND ME) VS	// // ()
241	WA/0000206/2023	MANAS RANJAN DEHURI BASANTI MUDULI VS	AMIT PRASAD BOSE VS	// // ()
242	WA/0000207/2023	STATE OF ODISHA BISWAJIT NAYAK VS	AMIT PRASAD BOSE VS	// // ()
243	WA/0000208/2023	STATE OF ODISHA DHIRENDRA NATH SINGHA VS	KALI PRASANNA MISHRA VS	// // ()
244	WA/0000209/2023	STATE OF ODISHA DR. SWARUP CHANDRA PATTANAYAK	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
245	WP(C)/0004100/2023	KOLLI NARASAMMA VS	ASHOK KUMAR DAS VS	// // ()
246	WP(C)/0004101/2023	STATE OF ODISHA KRUSHNA CHANDRA @ KRUSHNA CHARAN PANIGRAHI	PRADIPTA KUMAR PATTANAYAK VS	// // ()
247	WP(C)/0004102/2023	STATE OF ODISHA BIJAY KUMAR CHARCHI VS	KRISHNA CHANDRA SAHU VS	// // ()
248	WP(C)/0004103/2023	STATE OF ODISHA LAXMIKANTA MEHER VS	TAPAN KUMAR BISWAL VS	// // ()
249	WP(C)/0004104/2023	STATE OF ODISHA MAHAN @ BABULA BEHERA VS KUNI BEHERA	HRUDANANDA MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0004105/2023	MANAS KUMAR MOHANTA VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	// 0 //
251	WP(C)/0004106/2023	SARATA KUMAR PANDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
252	WP(C)/0004107/2023	JATINDRA SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
253	WP(C)/0004108/2023	BIRESH CHANDRA DAS VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
254	WP(C)/0004109/2023	JURIA BEHERA VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
255	WP(C)/0004110/2023	M/S.KEYPEE ENTERPRISES, KEONJHAR VS THE ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
256	WP(C)/0004111/2023	PRATAP KUMAR PANDA VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
257	WP(C)/0004112/2023	DR. PUSPALATA ROUT VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	AUROBINDA SAHOO VS	// 0 //
258	WP(C)/0004113/2023	M/S.KAYPEE ENTERPRISES, BARBIL VS THE ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
259	WP(C)/0004114/2023	M/S.KAYPEE ENTERPRISES, BARBIL VS THE ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
260	WP(C)/0004115/2023	M/S.KAYPEE ENTERPRISES, BARBIL VS THE ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
261	WP(C)/0004116/2023	MANORANJAN NAYAK	CHITTARANJAN PATNAIK	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0004117/2023	M/S.KAYPEE ENTERPRISES, BARBIL	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0
		THE ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK		//
263	WP(C)/0004118/2023	SHANKAR KUMAR BEHERA	DIGAMBAR SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0004119/2023	GIRIDHARI B.ED. COLLEGE, KENDRAPARA	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0004120/2023	RAJESH DHANGADAMAJHI	JANAKI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0004121/2023	RAM KUMAR PATRA	HARIPRASAD OJHA	//
		VS	VS	0
		UTKAL GRAMEEN BANK, BARGARH		//
267	WP(C)/0004122/2023	B.SURYANARAYAN PATRO	SWAPNIL ROY	//
		VS	VS	0
		AUTHORIZED OFFICER, ODISHA RURAL HOUSING DEVELOPMENT CORP. LTD. BBSR		//
268	WP(C)/0004123/2023	ANAMA CHARAN MALLICK	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0004124/2023	GOLAP MANJORI MOHANTY	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0004125/2023	TAPAN KUMAR NAYAK	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		THE COLLECTOR AND DISTRICT MAGISTRATE, KHURDA		//
271	WP(C)/0004126/2023	SARBESWAR SETHI	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0004127/2023	LAXMAN BARIKI	BIBEKANANDA BHUYAN	//
		VS	VS	0



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0004128/2023	STATE OF ODISHA LITU SABAR VS	GYANARANJAN SETHI VS	// // ()
274	WP(C)/0004129/2023	STATE OF ODISHA BANAMALI PRADHAN VS	BIBEKANANDA BHUYAN VS	// // ()
275	WP(C)/0004130/2023	STATE OF ODISHA SARAT CHANDRA MODI VS	GYANARANJAN SETHI VS	// // ()
276	WP(C)/0004131/2023	STATE OF ODISHA GAURANGA JENA VS	BIBEKANANDA BHUYAN VS	// // ()
277	WP(C)/0004132/2023	STATE OF ODISHA SANDHYARANI DASH VS	DURGESH NARAYAN RATH VS	// // ()
278	WP(C)/0004133/2023	STATE OF ODISHA BABAJI CHARAN MALLIK VS	DURGESH NARAYAN RATH VS	// // ()
279	WP(C)/0004134/2023	STATE OF ODISHA M/S ODISHA SILAGE, BBSR VS	SUBRAT MISHRA VS	// // ()
280	WP(C)/0004135/2023	THE AO, PNB, BERHAMPUR KAMALA LOCHAN DORA VS	DURGESH NARAYAN RATH VS	// // ()
281	WP(C)/0004136/2023	STATE OF ODISHA NIRUPAMA DAS VS	PRAKASH KUMAR MISHRA VS	// // ()
282	WP(C)/0004137/2023	STATE OF ODISHA M/S KORAPUT DAIRY, BBSR VS	SUBRAT MISHRA VS	// // ()
283	WP(C)/0004138/2023	THE AO, PNB, GANJAM SUSHMA BANSAL VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // () //

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284	WP(C)/0004139/2023	SHYAM SUNDAR NAIK VS CHIEF RESIDENT COMMISSION, GOVT. OF ODISHA, NEW DELHI	PREM KUMAR MOHANTY VS	// 0 //
285	WP(C)/0004140/2023	SUJIT KUMAR MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
286	WP(C)/0004141/2023	VENKETA RAO NAIDU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
287	WP(C)/0004142/2023	RATAN MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
288	WP(C)/0004143/2023	RAGHUNATH DASH VS ODISHA LEGISLATIVE ASSEMBLY, KHURDA	MADHUMITA PANDA VS	// 0 //
289	WP(C)/0004144/2023	LAMBODAR KAR VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
290	WP(C)/0004145/2023	HALIMUDDIN KHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
291	WP(C)/0004146/2023	SYED EZAZ AHMAD VS VICE CHANCELLOR, BPUT, ROURKELA	PRANAYA SWAIN VS	// 0 //
292	WP(C)/0004147/2023	ARUNA NAIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
293	WP(C)/0004148/2023	RUBI MAHAPATRA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
294	WP(C)/0004149/2023	RASANANDA SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
295	WP(C)/0004150/2023	DILLIP BADAJENA	JYOTIRMAYA SAHOO	//

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		VS	VS	0
296	WP(C)/0004151/2023	COLLECTOR, KHURDA INDRAJIT SAHU	GOPINATH SETHI	//
		VS	VS	0
297	WP(C)/0004152/2023	STATE OF ODISHA RAMESH CHANDRA PANIGRAHI	LAXMIKANTA MOHANTY	//
		VS	VS	0
298	WP(C)/0004153/2023	STATE OF ODISHA SOURABHA SOUBHAGYA PRADHAN	GOPINATH SETHI	//
		VS	VS	0
299	WP(C)/0004154/2023	STATE OF ODISHA SARBAJAY PATI	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
300	WP(C)/0004155/2023	COLLECTOR, BALASORE JYOTI RANJAN MOHAPATRA	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
301	WP(C)/0004156/2023	ODISHA LIFT IRRIGATION CORPORATION LTD. BBSR SHANKAR GUPTA	BIBHU PRASAD DAS	//
		VS	VS	0
302	WP(C)/0004157/2023	STATE OF ODISHA PADMANABHA GOUDA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
303	WP(C)/0004158/2023	ODISHA FOREST DEVELOPMENT CORP. LTD. M/S NAYAPALI MEDICAL HALL, BBSR	BIBHU PRASAD DAS	//
		VS	VS	0
304	WP(C)/0004159/2023	UNION OF INDIA BASANTA KUMAR PATRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
305	WP(C)/0004160/2023	STATE OF ODISHA SK.SAHID	DEBA RANJAN MAHAPATRA	//
		VS	VS	0
306	WP(C)/0004161/2023	CHIEF MANAGER AND AO, PNB, BALASORE RAJDHANI OPERA, KHURDA	BRAJA MOHAN SARANGI	//
		VS	VS	0

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307	WP(C)/0004162/2023	STATE OF ODISHA SABITA PANDA VS RTO. SAMBALPUR	BRAJA MOHAN SARANGI VS	// // 0 //
308	WP(C)/0004163/2023	PABITRA PATRA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
309	WP(C)/0004164/2023	SUBHRANSU SAMAL VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
310	WP(C)/0004165/2023	PABITRA PATRA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
311	WP(C)/0004166/2023	PRITAM KUMAR MOHANTY VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
312	WP(C)/0004167/2023	HEMANTA KUMAR SAHOO VS RM, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
313	WP(C)/0004168/2023	SUSHANTA KUMAR CHAND VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
314	WP(C)/0004169/2023	KHAGESWAR SAHOO VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
315	WP(C)/0004170/2023	RAM NIWAS VS THE COMMISSIONER, COMMERCIAL TAX AND GST, OISHA, CUTTACK	PRASANTA KUMAR NANDA VS	// 0 //
316	WP(C)/0004171/2023	DR.BALAJI PRASAD DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
317	WP(C)/0004172/2023	KEDAR BARIK VS STATE OF ODISHA	SANGRAM RATH VS	// 0 //

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318	WP(C)/0004173/2023	KANHU CHARAN BEHERA VS THE STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	// 0 //
319	WP(C)/0004174/2023	DR. IPSITA DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
320	WP(C)/0004175/2023	PRADEEP KUMAR SEN VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
321	WP(C)/0004176/2023	KOVVADA NANIBABU VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
322	WP(C)/0004177/2023	CHAITANYA KUMAR SAMAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
323	WP(C)/0004178/2023	KARTIK CHANDRA BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
324	WP(C)/0004179/2023	SURYAMANI DAS VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
325	WP(C)/0004180/2023	PRAVANSHU SEKHAR PANDA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
326	WP(C)/0004181/2023	CHEMA NAYAK VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
327	WP(C)/0004182/2023	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
328	WP(C)/0004183/2023	PRAKASH BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
329	WP(C)/0004184/2023	GUFRAAN ALI KHAN	BHABANI SANKAR MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0004185/2023	ARCHANA NAYAK	TARUNKANTA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0004186/2023	SANTOSH KUMAR BADHEI	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0004187/2023	BRAMHA NANDA DALAI	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0004188/2023	ALEKH SENDH	TARANANDA PATTANAYAK	//
		VS	VS	0
		UTKAL GRAMYA BANK, BOLANGIR		//
334	WP(C)/0004189/2023	PRAVA RANJAN MISHRA	CHINMAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0004190/2023	AKSHAYA KUMAR MUDULI	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0004191/2023	PRAHALLAD SITHA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0004192/2023	SREE METALIKS LIMITED	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		TAX RECOVERY OFFICER-CUM-ADDL, RTO		//
338	WP(C)/0004193/2023	SK. ASHPHAQUE HOSSAIN	SATYABRATA DASH	//
		VS	VS	0
		R.T.O., CUTTACK		//
339	WP(C)/0004194/2023	MILAN KUMAR SAHU	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0004195/2023	BANITA BEHERA	NIRA SUNDAR PANDA	//
		VS	VS	0

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341	WP(C)/0004196/2023	THE COLLECTOR, NABARANGPUR JAGMOHAN SAHANI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// // 0 //
342	WP(C)/0004197/2023	PRASHANT KUMAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
343	WP(C)/0004198/2023	SARAT CHANDRA JENA VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
344	WP(C)/0004199/2023	SATYANARAYAN RAO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
345	WP(C)/0004200/2023	M/S MAHAVEER AUTOMOBILES, BADKERA, ANGUL SUBASH CH PANI VS STATE OF ODISHA	VS	// 0 //
346	WP(C)/0004201/2023	ASHOK KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
347	WP(C)/0004202/2023	RAMESH CHANDRA PUSPALAK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
348	WP(C)/0004203/2023	SURENDRA JENA VS THE CEO, TPCODL, BBSR	SUBASH CHANDRA PUSPALAKA VS	// 0 //
349	WP(C)/0004204/2023	RAMESH CHANDRA PUSPALAK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
350	WP(C)/0004205/2023	BAIDYANATH PATI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
351	WP(C)/0004206/2023	PREMALATA MISHRA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //

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352	WP(C)/0004207/2023	MGS ENVIRON PVT. LTD., BBSR VS STATE OF ODISHA	RUDRA PRASAD KAR VS	// 0 //
353	WP(C)/0004208/2023	HEMANTA BHUKTA VS STATE OF ODISHA	ANIMESH MOHANTY VS	// 0 //
354	WP(C)/0004209/2023	BHARAT SANCHAR NIGAM LTD. BBSR VS RANJAN KUMAR MAHARANA	ANIL KUMAR BEHERA VS	// 0 //
355	WP(C)/0004210/2023	DELHI PARAMEDICAL AND MANAGEMENT INSTITUTE, Bhubaneswar VS UNION OF INDIA	U. B. CHARI VS	// 0 //
356	WP(C)/0004211/2023	BHASKAR PANDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
357	WP(C)/0004212/2023	ABANI KUMAR SWAIN VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
358	WP(C)/0004213/2023	PRABODH KUMAR DIXIT VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
359	WP(C)/0004214/2023	BASANTI MALLICK VS COLLECTOR, KHURDA	MANMAYA KUMAR DASH VS	// 0 //
360	WP(C)/0004215/2023	KABYA KANTA MOHANTY VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
361	WP(C)/0004216/2023	LAXMAN PRASAD BARIK VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //
362	WP(C)/0004217/2023	ALEKHA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0004218/2023	RAMAKANTA BEHERA	DILLIP KUMAR MOHAPATRA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0004219/2023	UMESH CHANDRA MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0004220/2023	BHAGABAT MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0004221/2023	BENUDHAR SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0004222/2023	LAXMIKANTA MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0004223/2023	BABULA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0004224/2023	SRIKANTA KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0004225/2023	PRADEEP KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0004226/2023	GAJENDRA ROUTRAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0004227/2023	PYARIMOHAN SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0004228/2023	PRAMOD KUMAR MANDAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0004229/2023	SANJUKTA DEI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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375	WP(C)/0004230/2023	STATE OF ODISHA PURNA CHANDRA GIRI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
376	WP(C)/0004231/2023	STATE OF ODISHA MANJULA TARAI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0004232/2023	STATE OF ODISHA LAXMIDHAR BISWAL VS	DEBASNAN DAS VS	// // ()
378	WP(C)/0004233/2023	STATE OF ODISHA BIBEKANANDA BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
379	WP(C)/0004234/2023	STATE OF ODISHA KETAKI MAHALIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0004235/2023	STATE OF ODISHA LAXMI PRIYA PATTANAİK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
381	WP(C)/0004236/2023	STATE OF ODISHA CHARU CHANDRA SASMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
382	WP(C)/0004237/2023	STATE OF ODISHA RAMESH CHANDRA MAHAPATRO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0004238/2023	STATE OF ODISHA BIKRAM KUMAR SWAIN VS	BISHAL BAIVAB VS	// // ()
384	WP(C)/0004239/2023	STATE OF ODISHA KARUNAKAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
385	WP(C)/0004240/2023	STATE OF ODISHA NARAHARI NAYAK VS COMMISSIONER, LAND REFORMS-CUM-SETTLEMENT, CUTTACK	RABI NARAYAN BEHERA VS	// // ()

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386	WP(C)/0004241/2023	LALITA PARIDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
387	WP(C)/0004242/2023	GITANJALI BHUYAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0004243/2023	ABHAYA KUMAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
389	WP(C)/0004244/2023	NARENDRANATH SAHOO VS DEBEBRATA PANIGRAHI	TUSAR KUMAR MISHRA VS	// 0 //
390	WP(C)/0004245/2023	CHANDRA SEKHAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
391	WP(C)/0004246/2023	BIJAY KUMAR BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0004247/2023	JAGABANDHU NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0004248/2023	AJIT RANJAN PATTANAYAK VS BANITA BEHERA	TUSAR KUMAR MISHRA VS	// 0 //
394	WP(C)/0004249/2023	DURYADHAN BASTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0004250/2023	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0004251/2023	BIRANCHI KUMAR PAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0004252/2023	GOURANGA CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0004253/2023	BIMBADHAR BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0004254/2023	GAGAN BIHARI MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0004255/2023	KHAPURIKACHHAR GAON GANARAJYA GRAM SABHA COMMITTEE, SHANAR GARH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0004256/2023	ABHIMANYU LENKA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0004257/2023	SUBODHA KUMAR JATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0004258/2023	SAROJ KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0004259/2023	NIRANJAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0004260/2023	SANTOSH ROUTRAY	BISWAJIT PASAYAT	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0004261/2023	ASHOK KUMAR PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
		NALINIPRAVA GIRI		//
407	WP(C)/0004262/2023	JUGAL KISHOR SAHU	ASMIYA RANJAN MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0004263/2023	THE MANAGING COMMITTEE OF ROTARY PUBLIC SCHOOL, ANGUL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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409	WP(C)/0004264/2023	COLLECTOR, ANGUL BUTHI BEHERA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// // ()
410	WP(C)/0004265/2023	PRIYABRATA DASH VS STATE OF ODISHA	TEJ KUMAR VS	// // ()
411	WP(C)/0004266/2023	ANNAPURNA DALAI VS L.I.C. OF INDIA, CUTTACK	RABI NARAYAN BEHERA VS	// // ()
412	ABLAPL/0001570/2023	MADAN JENA VS STATE OF ODISHA	B.N.MAHAPATRA VS	KOREI /36 /2023 ()
413	ABLAPL/0001571/2023	SHYAM SUNDAR PANDA @KATHIA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	KHAIRA /23 /2023 ()
414	ABLAPL/0001572/2023	BIJAY KUMAR NAYAK @ BIJAY NAYAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	BHAWANIPATNA TOWN /449 /2021 ()
415	ABLAPL/0001573/2023	BIJAY KUMAR NAYAK @ BIJAY NAYAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	BHAWANIPATNA TOWN /450 /2021 ()
416	ABLAPL/0001574/2023	RAJA @ RAJA KHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// MANGALA BAG /274 /2022 J.M.F.C,CUTTACK(Cuttack)
417	ABLAPL/0001575/2023	PRASANNA KUMAR BHUYAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	GR/0001412/2022 BALIANTA P.S. /3 /2023 ()
418	ABLAPL/0001576/2023	JAYALAL SETH VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// LARAMBA /181 /2022 ()
419	ABLAPL/0001577/2023	AJAY KUMAR PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /29 /2023 ()

**ORISSA HIGH COURT****FILING REPORT AS ON :10/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0001578/2023	GYANARANJAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SABARANG /10 /2023 () //
421	ABLAPL/0001579/2023	SK. RIJUAN @ RIZWAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /14 /2023 () //
422	ABLAPL/0001580/2023	SUSHANT SHIAL VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /37 /2023 () //
423	ABLAPL/0001581/2023	MANJULATA DEHURI VS STATE OF ODISHA	KASHINATH PATTANAİK VS	/ /0 () //
424	ABLAPL/0001582/2023	KAMALAKANTA PATNAİK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	CHAULIAGANJA /35 /2023 () //
425	ABLAPL/0001583/2023	BHAGABAN KHILLA VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	KORAPUT VIGILANCE /7 /2023 () //
426	ABLAPL/0001584/2023	SUJIT KUMAR LANTAGUDA VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	KORAPUT VIGILANCE /7 /2023 () //
427	ABLAPL/0001585/2023	BITU NAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /354 /2022 () //
428	ABLAPL/0001586/2023	MANOJ KUMAR SAHOO VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	KORAPUT VIGILANCE /7 /2023 () //
429	ABLAPL/0001587/2023	RAJAT BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //
430	ABLAPL/0001588/2023	RAJESH KUMAR ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /547 /2022 () //
431	ABLAPL/0001589/2023	LOKANATH MOHAPATRA	DEEPAK PANDA	BASELI SAHI PS /31 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0001590/2023	STATE OF ODISHA SANJIB KUMAR NANDA	ASHWINI KUMAR DAS	// BISOI /3 /2023
		VS	VS	()
433	ABLAPL/0001591/2023	STATE OF ODISHA KANHU CHARAN DIGAL	AMITAV TRIPATHY	// KHAJURIPADA /125 /2022
		VS	VS	()
434	ABLAPL/0001592/2023	STATE OF ODISHA AMIT KUMAR PATTANAIAK	ADITI HOTA	// JAGATPUR /53 /2023
		VS	VS	()
435	ABLAPL/0001593/2023	STATE OF ODISHA PRAKASH KUMAR GHOSH	HIMANSHU BHUSAN DASH	// BALASORE SADAR /88 /2020
		VS	VS	()
436	ABLAPL/0001594/2023	STATE OF ODISHA NAKULA BISWAL	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /251 /2022
		VS	VS	()
437	ABLAPL/0001595/2023	STATE OF ODISHA SAROJ KUMAR BARIK	JAYANTA KUMAR MAJHI	// BASTA /269 /2021
		VS	VS	()
438	ABLAPL/0001596/2023	STATE OF ODISHA BENUDHAR PRADHAN	JUGALA KISHORE PANDA	// PARJANG /38 /2023
		VS	VS	()
439	ABLAPL/0001597/2023	STATE OF ODISHA SARAT MALIK	PRAMODA KUMAR MISHRA	// PATTAMUNDAI /713 /2022
		VS	VS	()
440	ABLAPL/0001598/2023	STATE OF ODISHA BIKASH NAYAK	AMITAV MOHANTY	// AUL /66 /2023
		VS	VS	()
441	ABLAPL/0001599/2023	STATE OF ODISHA RAMESH CHANDRA NANDI	GOUTAM CHARAN ROUT	// JAGATPUR /66 /2023
		VS	VS	()
442	ABLAPL/0001600/2023	STATE OF ODISHA SUBASH DAS	SULOCHANA PATRO	// GOLANTHARA (BERHAMPUR) /67 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0001601/2023	STATE OF ODISHA KRUSHNA CHANDRA ROUT VS	BIKRAM RATH VS	// ATHGARH /32 /2023 ()
444	ABLAPL/0001602/2023	STATE OF ODISHA KANAK MALIK VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /132 /2023 ()
445	ABLAPL/0001603/2023	STATE OF ODISHA KALAM SHAHD @ KALAM SAHA @ SAGUL KHAN VS	BIJAY KUMAR BEHERA VS	// NIRAKARPUR /21 /2023 ()
446	ABLAPL/0001604/2023	STATE OF ODISHA RAJESH KHATUA @ RAJESH KUMAR KHATUA VS	PRAVASH CH JENA VS	// / /0 ()
447	ABLAPL/0001605/2023	STATE OF ODISHA KIRAN KUMAR PATI VS	RAJENDRA NARAYAN ROUT VS	// MAHILA (BERHAMPUR) /12 /2023 ()
448	ABLAPL/0001606/2023	STATE OF ODISHA PRAMILA SETHI VS	KABIRAJ PRADHAN VS	// PIPLI /32 /2023 ()
449	ABLAPL/0001607/2023	STATE OF ODISHA FAKIRA NAYAK VS	BHAGABAT PRASAD RATH VS	// MAHILA P.S.(BBSR) /13 /2019 ()
450	ABLAPL/0001608/2023	STATE OF ODISHA ABHI PRADHAN @ PAHAN VS	SURYAKANTA DASH VS	// KHALLIKOTE /51 /2023 ()
451	ABLAPL/0001609/2023	STATE OF ODISHA SAMIR KUMAR NAYAK @ SAMIR NAIK VS	SUSANTA KUMAR SAHU VS	// SASON /28 /2023 ()
452	ABLAPL/0001610/2023	STATE OF ODISHA HADU SAHU VS	LAXMI CHARAN BEHERA VS	// RAMBHA (KHALLIKOTE) /66 /2023 ()
453	ABLAPL/0001611/2023	STATE OF ODISHA IMTIAZ KHAN @ ABU VS	SATYA RANJAN MULIA VS	// JAGATPUR /55 /2023 ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :10/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0001612/2023	SUBHALAXMI DASH @ SHITAL MADAM VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BADAMBADI /16 /2023 () //
455	ABLAPL/0001613/2023	PRATIMA SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BADAGADA /66 /2023 () //
456	ABLAPL/0001614/2023	SUNIL BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /265 /2021 () //
457	ABLAPL/0001615/2023	SATYANARAYAN MOHANTY @ SATYA MOHANTY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	CHAULIAGANJA /40 /2023 () //
458	ABLAPL/0001616/2023	MALAY SAMAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TALCHER TOWN /111 /2022 () //
459	ABLAPL/0001617/2023	SOMANATH BARIK VS STATE OF ODISHA	CHITTA RANJAN DASH VS	SAHID NAGAR P.S. /469 /2022 () //
460	ABLAPL/0001618/2023	SONALI SAHOO VS STATE OF ODISHA	CHITTARANJAN DASH VS	BHADRAK TOWN /67 /2023 () //
461	ABLAPL/0001619/2023	JAGABANDHU PATRA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //
462	ABLAPL/0001620/2023	SHYAMA SUNDER MALLIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	GOP /39 /2023 () //
463	ABLAPL/0001621/2023	GAYADHAR NAYAK VS STATE OF ODISHA	PULLIN MARTHA VS	BOLAGARH P.S. /39 /2023 () //
464	ABLAPL/0001622/2023	MANORANJAN SAMANTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /26 /2023 () //
465	ABLAPL/0001623/2023	SHRUTI RANJAN DAS @ JITU DAS @ JYOTI DAS	PRAVASH CHANDRA JENA	JALESWAR /46 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :10/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
466	ABLAPL/0001624/2023	VS STATE OF ODISHA SRIRAM PANDEY	VS DEBASNAN DAS	() // CHAULIAGANJA /40 /2023
467	ABLAPL/0001625/2023	VS STATE OF ODISHA TAPAN KUMAR RATH	VS SURYAKANTA DASH	() // BANKI /54 /2023
468	ABLAPL/0001626/2023	VS STATE OF ODISHA DIBAKARA MALLIK	VS PRASANTA KUMAR ROURTRAY	() // BARGARH /615 /2021
469	ABLAPL/0001627/2023	VS STATE OF ODISHA ATAL BIHARI JENA	VS KALPANA NAYAK	() // / /0
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :10/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY, MISS TRUPTI SHARMA O.L., SASW
2	12/2023 TRPCRL/11/2023	AJAY KUMAR SAHU-MP	SIDDHARTH GOUTAM DAS
3	16/2023 JCRLA/54/2022	BABULI MUDULI-MP	ADV.
4	28/2023 WPC(OAC)/593/2018	CHHATRAPATI SRI DIBYARANJAN BISWAL-MP	
5	33/2023 ITA/23/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
6	42/2023 CMAPL/111/2023	UNION OF INDIA-MP	ADV.
7	43/2023 RVWPET/37/2023	UNION OF INDIA-MP	SANJIB SWAIN,SR. PANEL COUNSEL
8	51/2023 CRLMP/141/2023	ASHUTOSH NAYAK-MP	AMIYA KUMAR TARAI
9	51/2023 RPFAM/243/2022	ADITYA SAHOO-MP	MAHESWAR MOHANTY
10	52/2023 CRLMP/288/2023	SANATAN PANDA-MP	NIRANJAN LENKA
11	52/2023 RPFAM/43/2023	RAJENDRA NAIK @ RAJENDRA NATH NAIK-MP	RABI NARAYAN BEHERA
12	53/2023 CRLMP/6/2023	HARIHAR MISHRA-MP	BANSHIDHAR BAUG, M/S PK RAY
13	54/2023 CRLMP/296/2023	PRADEEP KUMAR MOHANTY @ BULU-MP	DEBASNAN DAS
14	55/2023 CRLMP/296/2023	PRADEEP KUMAR MOHANTY @ BULU-MP	DEBASNAN DAS
15	60/2023 MATA/50/2023	JAY PRAKASH XAXA-MP	ABHISHEK MOHANTY
16	73/2023 TRP(C)/449/2022	ANAPURNA PRASAD@BARKHA AGRAWAL-MP	
17	74/2023 TRP(C)/25/2023	ROSALIN JAMADAR-MP	CHINMAYA MOHANTY
18	75/2023 TRP(C)/63/2023	SUBHASHREE MAJHI-MP	JAJATI KESHARI KHUNTIA
19	103/2023 CRLREV/70/2023	DADA PULLA RAO-MP	SUJATA JENA
20	104/2023 CRLREV/22/2022	ASHOK KUMAR DAS-MP	
21	105/2023 CRLREV/73/2023	SIBARAM GANTHIA-MP	SATYA RANJAN MULIA
22	136/2023 RSA/125/2020	BENUDHAR SAHU-MP	M/S. MAHITOSH SINHA
23	137/2023 RSA/243/2022	RADHASHYAM@RADHU DASH-MP	DILLIP KUMAR PRADHAN
24	138/2023 RSA/243/2022	RADHASHYAM@RADHU DASH-MP	DILLIP KUMAR PRADHAN
25	139/2023 RSA/243/2022	RADHASHYAM@RADHU DASH-MP	DILLIP KUMAR PRADHAN
26	140/2023	GOLAP SWAIN-MP	M/S.BHAKTAHARI MOHANTY

27	RSA/481/2006 141/2023	GOLAP SWAIN-MP	M/S.BHAKTAHARI MOHANTY
28	RSA/481/2006 142/2023	GOLAP SWAIN-MP	M/S.BHAKTAHARI MOHANTY
29	RSA/481/2006 143/2023	GOLAP SWAIN-MP	M/S.BHAKTAHARI MOHANTY
30	RSA/481/2006 144/2023	GOLAP SWAIN-MP	M/S.BHAKTAHARI MOHANTY
31	RSA/481/2006 145/2023	GOLAP SWAIN-MP	M/S.BHAKTAHARI MOHANTY
32	RSA/481/2006 146/2023	GOLAP SWAIN-MP	M/S.BHAKTAHARI MOHANTY
33	RSA/481/2006 147/2023	PABITRA BARIK-MP	SWARUP KUMAR PATNAIK
34	RSA/262/2022 148/2023	BHARAT ROUL-MP	
35	RSA/128/2017 149/2023	ARNAPURNA BARIK-MP	BANSHIDHAR BAUG
36	RSA/51/2023 150/2023	NITAI SIKARI-MP	TUSAR KUMAR MISHRA
37	RSA/52/2023 151/2023	NITAI SIKARI-MP	TUSAR KUMAR MISHRA
38	RSA/52/2023 152/2023	RAJENDRA PRADHAN-MP	SANGRAMJIT PANDA
39	RSA/53/2023 153/2023	BINAYA KU.NAYAK-MP	M/S.RAMAKANTA KAR, M/S. TUSHAR K. MISHRA,P.B.
40	RSA/223/2018 153/2023	CHANDRASEKHAR PANDA-MP	SUKANTA KUMAR NAYAK
41	CMP/152/2023 154/2023	DURGA CHARAN MANGARAJ-MP	AMIT PRASAD BOSE
42	CMP/153/2023 155/2023	SUBALAYA KHETI-MP	PRAMOD RANJAN BEHERA
43	CMP/155/2023 156/2023	SATYABATI PRADHAN-MP	M/S.SAMIR KUMAR MISHRA
44	CMP/342/2019 157/2023	BANSIDHAR JENA-MP	TUSAR KUMAR MISHRA
45	CMP/157/2023 186/2023	MANAGER (LEGAL), ICICI LOMBARD G.I.CO. LTD.-MP	G.P DUTTA
46	MACA/104/2023 187/2023	MANAGER (LEGAL), ICICI LOMBARD G.I.CO. LTD.-MP	G.P DUTTA
47	MACA/104/2023 188/2023	M/S. NATIONAL INSURANCE CO.LTD.-MP	NITISH KUMAR MISHRA
48	MACA/71/2023 189/2023	M/S. NATIONAL INSURANCE CO.LTD.-MP	NITISH KUMAR MISHRA
49	MACA/71/2023 190/2023	THE DY. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRAMANTA KUMAR MAHALI
50	MACA/105/2023 191/2023	KAMALA JENA-MP	
51	MACA/835/2007 192/2023	MADHUSUDAN MALLIK-MP	KAPILA CHARAN NAYAK
52	MACA/101/2023 193/2023	ADITYA BEHERA-MP	BISWAJIT MOHANTY
53	MACA/106/2023 194/2023	ADITYA BEHERA-MP	BISWAJIT MOHANTY
54	MACA/106/2023 195/2023	KAIN BHOI-MP	BISWAJIT MOHANTY
55	MACA/107/2023 196/2023	KAIN BHOI-MP	BISWAJIT MOHANTY
56	MACA/107/2023 253/2023	SURESH PRADHAN-MP	SOUBHAGYA KUMAR DASH
57	BLAPL/8786/2022 254/2023	ARIF ANSARI-MP	BISWAJIT TRIPATHY
	BLAPL/715/2023		

58	255/2023 BLAPL/6327/2022	SUKANTA DEB-MP	BISHNU PRASAD PRADHAN
59	256/2023 BLAPL/3595/2021	SEEMA NAYAK-MP	NIRMAL CHANDRA MOHANTY
60	257/2023 BLAPL/1673/2023	JAGADISH MAJHI-MP	SUSHANTA KUMAR JOSHI
61	258/2023 BLAPL/1222/2023	BABULA CHOUDHURY-MP	TUKUNA KUMAR MISHRA
62	259/2023 BLAPL/1585/2022	MITHUN KUMAR PALATA-MP	
63	356/2023 ABLAPL/742/2023	AMAN BARIK-MP	
64	357/2023 ABLAPL/11485/2022	SUBASH BEURA-MP	PRADEEP KUMAR PARIDA
65	358/2023 ABLAPL/3205/2020	PRAMOD SWAIN-MP	
66	359/2023 ABLAPL/9985/2022	SOMANATH SABAR-MP	
67	359/2023 CRLA/172/2023	PRAMOD KUMAR JANI @ PRAMOD JANI-MP	NARENDRA KUMAR LENKA
68	360/2023 CRLA/172/2023	PRAMOD KUMAR JANI @ PRAMOD JANI-MP	NARENDRA KUMAR LENKA
69	360/2023 ABLAPL/9942/2022	SOMANATH SABAR-MP	
70	361/2023 CRLA/173/2023	RAHUL BAGH-MP	ARIJEET MISHRA
71	361/2023 ABLAPL/11988/2022	BISWAJIT MALLICK-MP	
72	362/2023 CRLA/173/2023	RAHUL BAGH-MP	ARIJEET MISHRA
73	362/2023 ABLAPL/15180/2022	GOBINDA SETHI-MP	
74	363/2023 CRLA/174/2023	SURESH MALLIK-MP	ASHOK KUMAR SAHOO
75	363/2023 ABLAPL/16197/2022	JAYAKRUSHNA GIRI @ BUDHA GIRI @ KRUSHNA CHANDRA GIRI-MP	
76	364/2023 ABLAPL/673/2023	MUKTI PRASAD NISANKA @ MUKTI PRASAD NISHANKA-MP	
77	364/2023 CRLA/174/2023	SURESH MALLIK-MP	ASHOK KUMAR SAHOO
78	365/2023 ABLAPL/675/2023	KALU CHARAN SAMANTARAY-MP	
79	365/2023 CRLA/175/2023	AVNEESH NAIK-MP	DURLLABHA RANJAN MISHRA
80	366/2023 ABLAPL/651/2023	BASISTA SAMANTASINGHAR @ BASISTHA SAMANTASINGHAR-MP	
81	366/2023 CRLA/175/2023	AVNEESH NAIK-MP	DURLLABHA RANJAN MISHRA
82	367/2023 ABLAPL/643/2023	SUKANTA MANGARAJ-MP	
83	367/2023 CRLA/176/2023	KIA MAJHI-MP	PANCHANAN PANIGRAHI
84	368/2023 ABLAPL/688/2023	RAJ KISHORE CHAHATRAY @ RAJ KISHOR CHAHATARAY-MP	
85	368/2023 CRLA/176/2023	KIA MAJHI-MP	PANCHANAN PANIGRAHI
86	369/2023 ABLAPL/16120/2022	VIJAY SHAH-MP	
87	369/2023 CRLA/178/2023	RAJESH @ RAJUSH GUDIA-MP	BISWAJIT NAYAK
88	370/2023 ABLAPL/892/2023	DULESWARI NAIK-MP	
89	370/2023	RAJESH @ RAJUSH GUDIA-MP	BISWAJIT NAYAK

90	CRLA/178/2023 371/2023 ABLAPL/16416/2022	SUJIT NAYAK @ CHINTU-MP	
91	371/2023 CRLA/178/2023	RAJESH @ RAJUSH GUDIA-MP	BISWAJIT NAYAK
92	372/2023 CRLA/179/2023	PUKU @ UJJWAL LAKRA-MP	BISWAJIT NAYAK
93	372/2023 ABLAPL/15878/2022	NIRMALA CHANDRA JENA-MP	
94	373/2023 CRLA/179/2023	PUKU @ UJJWAL LAKRA-MP	BISWAJIT NAYAK
95	373/2023 ABLAPL/1554/2022	PARSWATI PATRA @ DOLI KUNDA-MP	
96	374/2023 CRLA/179/2023	PUKU @ UJJWAL LAKRA-MP	BISWAJIT NAYAK
97	374/2023 ABLAPL/1600/2022	JAYANARAYAN KUNDA-MP	
98	375/2023 ABLAPL/2520/2022	LAXMIPRIYA NANDA-MP	
99	375/2023 CRLA/180/2023	KANHA @ ANTARYAMI SAHU-MP	PRASANNA KUMAR SAMANTRA
100	376/2023 ABLAPL/16744/2022	BIBEKANANDA JENA-MP	
101	376/2023 CRLA/180/2023	KANHA @ ANTARYAMI SAHU-MP	PRASANNA KUMAR SAMANTRA
102	377/2023 ABLAPL/15330/2022	PRABHU PRASAD PAIKARAY-MP	BIJAY KUMAR BEHERA
103	497/2023 WA/200/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
104	498/2023 WA/200/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
105	499/2023 WA/200/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
106	500/2023 WA/201/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
107	501/2023 WA/201/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
108	502/2023 WA/202/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C. (S AND ME)
109	503/2023 WA/202/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C. (S AND ME)
110	504/2023 WA/204/2023	SASHIKANTA DAS-MP	RAMA CHANDRA MOHANTY
111	505/2023 WA/203/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR S.C.(S AND ME)
112	506/2023 WA/203/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR S.C.(S AND ME)
113	507/2023 WA/205/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR S.C.(S AND ME)
114	508/2023 WA/205/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR S.C.(S AND ME)
115	509/2023 WA/209/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
116	510/2023 WA/209/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
117	511/2023 WA/209/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	537/2023 CRLMC/580/2023	UMESH PATRA-MP	SAHASRA JYOTI NANDA
119	538/2023 CRLMC/766/2023	HARIHAR SAHU-MP	LAXMAN PRADHAN
120	539/2023 CRLMC/767/2023	KHETRAMOHAN MOHANTA-MP	DAYANIDHI MOHANTY

121	540/2023 CRLMC/768/2023	AKSHAYA KUMAR NAIK-MP	BIJAYA KUMAR BEHERA 1
122	541/2023 CRLMC/770/2023	KAMAL PADHI @ PADHY-MP	HEMANT KUMAR MUND
123	542/2023 CRLMC/1642/2022	KAILASH DAS-MP	
124	543/2023 CRLMC/711/2021	GLP DEVELOPERS LTD.-MP	MANOJ VERMA
125	544/2023 CRLMC/776/2023	JAGAT JIBAN PRASAD @ BABU BHAGAT-MP	SAROJ MOHARANA
126	545/2023 CRLMC/777/2023	JAHID KHAN@SAYAD ZAHID-MP	SUNIL KUMAR PANDA
127	546/2023 CRLMC/3233/2022	CHANDAN KUMAR SAHU-MP	SAROJ KU. SWAIN
128	547/2023 CRLMC/3233/2022	CHANDAN KUMAR SAHU-MP	SAROJ KU. SWAIN
129	548/2023 CRLMC/778/2023	MUKUNDA MALIK-MP	SUNIL KUMAR PANDA
130	549/2023 CRLMC/780/2023	MANAS SETHY-MP	SATYABRATA MOHANTY 1
131	550/2023 CRLMC/782/2023	SARADA PRASAD JENA-MP	SAMVIT MOHANTY
132	551/2023 CRLMC/783/2023	SANTOSH KUMAR BARIK-MP	TRILOCHAN NANDA
133	552/2023 CRLMC/783/2023	SANTOSH KUMAR BARIK-MP	TRILOCHAN NANDA
134	553/2023 CRLMC/784/2023	SHREEDHAR DEV-MP	MANASN CHAND
135	554/2023 CRLMC/787/2023	SK.QAYAM-MP	BISWARANJAN DALAI
136	555/2023 CRLMC/2826/2022	SUDHANSU SEKHAR JENA-MP	
137	1824/2023 WP(C)/9612/2020	GOVT. OF ODISHA-MP	A.G.A
138	1825/2023 WP(C)/19763/2017	SRIDHAR KU.DALAI-MP	
139	1826/2023 WP(C)/4104/2023	MAHAN @ BABULA BEHERA-MP	HRUDANANDA MOHAPATRA
140	1827/2023 WP(C)/30484/2020	HIMANSU SEKHAR SAHU-MP	UMESH CHANDRA MAHAPATRA
141	1828/2023 WP(C)/4110/2023	M/S.KEYPEE ENTERPRISES, KEONJHAR-MP	PRANAYA KISHORE HARICHANDAN
142	1829/2023 WP(C)/4113/2023	M/S.KAYPEE ENTERPRISES, BARBIL-MP	PRANAYA KISHORE HARICHANDAN
143	1830/2023 WP(C)/4114/2023	M/S.KAYPEE ENTERPRISES, BARBIL-MP	PRANAYA KISHORE HARICHANDAN
144	1831/2023 WP(C)/4115/2023	M/S.KAYPEE ENTERPRISES, BARBIL-MP	PRANAYA KISHORE HARICHANDAN
145	1832/2023 WP(C)/4117/2023	M/S.KAYPEE ENTERPRISES, BARBIL-MP	PRANAYA KISHORE HARICHANDAN
146	1833/2023 WP(C)/4119/2023	GIRIDHARI B.ED. COLLEGE, KENDRAPARA-MP	PRAMOD KUMAR ROUT
147	1834/2023 WP(C)/4121/2023	RAM KUMAR PATRA-MP	HARIPRASAD OJHA
148	1835/2023 WP(C)/4120/2023	RAJESH DHANGADAMAJHI-MP	JANAKI MAHAPATRA
149	1836/2023 WP(C)/16384/2021	BINAYAK BAL-MP	GYANA RANJAN SETHI
150	1837/2023 WP(C)/4122/2023	B.SURYANARAYAN PATRO-MP	SWAPNIL ROY
151	1838/2023 WP(C)/4126/2023	SARBESWAR SETHI-MP	GYANARANJAN SETHI
152	1839/2023	LITU SABAR-MP	GYANARANJAN SETHI

153	WP(C)/4128/2023 1840/2023	SARAT CHANDRA MODI-MP	GYANARANJAN SETHI
154	WP(C)/4130/2023 1841/2023	SHYAM SUNDAR NAIK-MP	PREM KUMAR MOHANTY
155	WP(C)/4139/2023 1842/2023	LINGARAJ BEHERA-MP	MANORANJAN PADHY
156	WP(C)/82/2023 1843/2023	JAYASHREE CHEMICALS EMPLOYEES UNION, GANJAM-MP	SRINGRAMJEET SENAPATI
157	WP(C)/35487/2022 1844/2023	DEVI PR.SAHOO-MP	
158	WP(C)/3330/2013 1845/2023	JYOTI RANJAN MOHAPATRA-MP	ASHOK KUMAR PANIGRAHI
159	WP(C)/4155/2023 1846/2023	PUSPALATA SWAIN-MP	
160	WP(C)/40885/2021 1847/2023	SHANKAR GUPTA-MP	BIBHU PRASAD DAS
161	WP(C)/4156/2023 1848/2023	M/S NAYAPALI MEDICAL HALL, BBSR-MP	BIBHU PRASAD DAS
162	WP(C)/4158/2023 1849/2023	PRABIR KUMAR NAYAK-MP	
163	WP(C)/20162/2022 1850/2023	RAM NIWAS-MP	PRASANTA KUMAR NANDA
164	WP(C)/4170/2023 1851/2023	PAPUNA BEURA-MP	KARUNAKAR RATH
165	WP(C)/1824/2023 1852/2023	AMRESH SAHOO-MP	KARUNAKAR RATH
166	WP(C)/1825/2023 1853/2023	KANHU CHARAN BEHERA-MP	BIJAYA KUMAR ROUSTRAY
167	WP(C)/4173/2023 1854/2023	DR. IPSITA DASH-MP	AVIJIT MISHRA
168	WP(C)/4174/2023 1855/2023	DR. IPSITA DASH-MP	AVIJIT MISHRA
169	WP(C)/4174/2023 1856/2023	KOVVADA NANIBABU-MP	BIYOTKESH MOHANTY
170	WP(C)/4176/2023 1857/2023	RAJENDRA KUMAR SAHOO-MP	M/S.DEVASHIS PANDA
171	WP(C)/23653/2019 1858/2023	SURYAMANI DAS-MP	DIGAMBARA MISHRA
172	WP(C)/4179/2023 1859/2023	CHEMA NAYAK-MP	DIGAMBARA MISHRA
173	WP(C)/4181/2023 1860/2023	PRAKASH BEHERA-MP	DIGAMBARA MISHRA
174	WP(C)/4183/2023 1861/2023	ARCHANA NAYAK-MP	TARUNKANTA PATTANAİK
175	WP(C)/4185/2023 1862/2023	SIRAJ KHAN-MP	
176	WP(C)/721/2023 1863/2023	SANTOSH KUMAR BADHEI-MP	DIGAMBARA MISHRA
177	WP(C)/4186/2023 1864/2023	DASARATHA OJHA-MP	SUMANTA KUMAR NAYAK
178	WP(C)/14072/2020 1865/2023	BRAMHA NANDA DALAI-MP	NIHAL RATH
179	WP(C)/4187/2023 1866/2023	MANOJ KUMAR MOHARANA-MP	
180	WP(C)/1502/2023 1867/2023	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK
181	WP(C)/4189/2023 1868/2023	PRAFULLA KUMAR SAHOO-MP	DURGESH NARAYAN RATH
182	WP(C)/34817/2022 1869/2023	MILAN KUMAR SAHU-MP	AMIT PRASAD BOSE
183	WP(C)/4194/2023 1870/2023	ANIRUDHA BISWAL-MP	
	WP(C)/37158/2022		



184	1871/2023 WP(C)/37158/2022	ANIRUDHA BISWAL-MP	
185	1872/2023 WP(C)/4198/2023	SARAT CHANDRA JENA-MP	SAMEER KUMAR DAS
186	1873/2023 WP(C)/22591/2022	BISHNU CHARAN JENA-MP	NIRANJAN LENKA
187	1874/2023 WP(C)/4199/2023	SATYANARAYAN RAO-MP	SUKANTA KUMAR DALAI
188	1875/2023 WP(C)/40089/2021	SIDDHARTH RANABIJULI-MP	TANMAY MISHRA
189	1876/2023 WP(C)/40091/2021	SANDEEP MOHANTY-MP	TANMAY MISHRA
190	1877/2023 WP(C)/40093/2021	PRABHANJAN MISHRA-MP	TANMAY MISHRA
191	1878/2023 WP(C)/24903/2022	UDAYANATH BEHERA-MP	AJAYA KUMAR PRADHAN
192	1879/2023 WP(C)/4192/2023	SREE METALIKS LIMITED-MP	KSHIROD KUMAR SAHOO
193	1880/2023 WP(C)/4207/2023	MGS ENVIRON PVT. LTD., BBSR-MP	RUDRA PRASAD KAR
194	1881/2023 WP(C)/4211/2023	BHASKAR PANDA-MP	ALOK KUMAR PANDA
195	1882/2023 WP(C)/30031/2022	MANORANJAN MOHANTY-MP	SAMIR KUMAR MISHRA
196	1883/2023 WP(C)/1004/2023	SABITRI BEURIA-MP	
197	1884/2023 WP(C)/4216/2023	LAXMAN PRASAD BARIK-MP	S.D.ROUTRAY
198	1885/2023 WP(C)/2581/2023	SUNI DEI @ LENKA-MP	
199	1886/2023 WP(C)/4232/2023	LAXMIDHAR BISWAL-MP	DEBASNAN DAS
200	1887/2023 WP(C)/4749/2019	SIDHESWAR BEHERA-MP	M/S BHAKTA RANJAN BARICK
201	1888/2023 WP(C)/15957/2021	TARINI RANJAN MISHRA-MP	GOPAL KRUSHNA MOHANTY
202	1889/2023 WP(C)/13293/2014	M/S.EAST COAST POLY-MP	
203	1890/2023 WP(C)/4244/2023	NARENDRANATH SAHOO-MP	TUSAR KUMAR MISHRA
204	1891/2023 WP(C)/4245/2023	CHANDRA SEKHAR SAHU-MP	PRAFULLA KUMAR RATH
205	1892/2023 WP(C)/4248/2023	AJIT RANJAN PATTANAYAK-MP	TUSAR KUMAR MISHRA
206	1893/2023 WP(C)/4255/2023	KHAPURIKACHHAR GAON GANARAJYA GRAM SABHA	CHANDRA KUMAR SAHOO-MP
207	1894/2023 WP(C)/33861/2021	PRADIPTA KUMAR MOHANTY-MP	
208	1895/2023 WP(C)/4261/2023	ASHOK KUMAR PRADHAN-MP	BIBEKANANDA BHUYAN
209	1896/2023 WP(C)/4263/2023	THE MANAGING COMMITTEE OF ROTARY PUBLIC SCHOOL	OMI KUMAR NATH
210	1897/2023 WP(C)/16472/2016	SAMARENDRA KU BISWAL-MP	MR.A.K.BOSE, M.K. PATI